

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3583
(TO BE ANSWERED ON 08.08.2018)

RESERVATION FOR SPORTSPERSONS

†3583. DR. SANJEEV KUMAR BALYAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there is a provision of reservation for sportspersons/athletes in different jobs in the country and if so, the details thereof;
- (b) whether the Government proposes to provide 25% reservation to sportspersons/athletes in armed forces; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): As per extant instructions on recruitment and promotion of sportspersons contained in Department of Personnel & Training Office Memorandum No. 14034/1/2013-Estt.(D) dated 3.10.2013, Ministries and Departments can recruit meritorious sportspersons to Group 'C' posts under the Government of India up to 5% of the vacancies in any year subject to the condition that these including all other reservations do not exceed 50% of the total number of vacancies proposed to be filled up by direct recruitment. These instructions are applicable to all Central Government Civilian Employees and posts except Railways Services and services under the control of the Department of Atomic Energy, the erstwhile Department of Electronics, the Department of Space and the Scientific and Technical Services under the Department of Defence Research and Development.

(b) & (c): At present no such proposal is under consideration.
